

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(IB) No. 129/KB/2018

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29<sup>th</sup> January 2018, 10.30 A.M**

Name of the Company	SREI Equipment Finance Ltd.-Vs- Maa Durga Thermal Power Company Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Ms. Pratik Mukhopadhyay  
Ms. Vaibhavi Pandey

} For Srei Equipment Finance  
Limited

Vaibhavi

29/01/2018

**ORDER**

Ld. Counsel for the financial creditor is present. No one is present from the corporate debtor's side.

Financial creditor has filed this petition u/s. 7 of the Insolvency and Bankruptcy Code, 2016.

As per directions of the Hon'ble NCLAT in Innoventive Industries case notice of admission on the corporate debtor is to be served. Court Officer is directed to issue notice of admission to the corporate debtor and hand over the same to the financial creditor for effective service on the corporate debtor. Financial creditor is to serve the notice of admission on the corporate debtor and file affidavit of service within 7 days from today.



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List it on 16/02/2018 for admission.

8d

(Jinan K.R.)  
Member (I)

Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	Under Section		Name of the Company Ltd
				7	18C	

ORDER

As per directions of the Hon'ble NCLAT in its order dated 16/02/2018, the financial creditor has filed the petition under section 7 of the Insolvency and Bankruptcy Code, 2016.

The financial creditor has filed the petition under section 7 of the Insolvency and Bankruptcy Code, 2016, for the admission of the corporate debtor and hand over the same to the financial creditor for effective service on the corporate debtor. Financial creditor is to serve the notice of admission on the corporate debtor and the affidavit of service within 7 days from today.